

newspapers on the 3rd of this month—that the Managing Director and the Director of Production are quarrelling among themselves and thereby production has been affected for the last three or four months?

**Shri P. C. Sethi:** No, Sir; as a matter of fact, the question of transfer of the Production Director had been decided once by the Managing Director but later on the management took a decision to terminate the services of the Production Director. They have given him three months' notice. In view of that necessary action will be taken.

**Shri S. C. Samanta:** From the newspapers I find that in the NCDC not a day passes without an incident and rumours and that the employees have no mind to work. Is it true?

**The Minister of Steel and Mines (Shri Sanjiva Reddy):** The head office of the NCDC organisation has grown unwieldy and, I think, the decision taken by the NCDC is correct. They should disperse them to different places and should increase production. Therefore they are taking all these steps; naturally, there will be a little unrest.

**Shri S. M. Banerjee:** I want to know whether it is a fact that this scheme of decentralisation or dispersal will involve hardship to hundreds of employees, Class III and Class IV, who will have no place to stay and no educational facilities for their children. If so, what steps do Government contemplate to take to see that their family members are not disturbed, proper educational facilities are given to their children and they are provided with houses near the place of work?

**Shri Sanjiva Reddy:** When they are transferred to a different mine or a different area of operation, naturally, facilities will be provided there also. But all of them cannot be concentrated in Ranchi, thereby creating problems.

**Shri S. M. Banerjee:** In those places?

**Shri Sanjiva Reddy:** They will be provided there.

#### WRITTEN ANSWERS TO QUESTIONS

##### Heavy Engineering Corporation, Ranchi

\*415 { **Shri Indrajit Gupta:**  
**Shri Daji:**

Will the Minister of **Industry and Supply** be pleased to state:

(a) whether it is a fact that the installed production capacity of the Heavy Engineering Corporation at Ranchi cannot be utilised due to lack of necessary orders for equipment; and

(b) if so, the steps proposed to be taken in the matter?

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra):** (a) Yes, Sir, so far as the Heavy Machine Building Plant and the Coal Mining Machinery Plant are concerned.

(b) The Heavy Engineering Corporation has initiated action for procurement of orders by contacting prospective customers. Government are also seized of the matter and are taking necessary steps in consultation with consumer Ministries.

##### Collision between two Goods Trains

\*416. **Shri A. P. Sharma:** Will the Minister of **Railways** be pleased to state:

(a) whether any enquiry has been made into the causes of the collision of a goods train with another goods